

ITEM NO.31

COURT NO.1

SECTION IV-D

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).6950-6953/2024

[Arising out of impugned final judgment and order dated 07-03-2024 in CWP-(PIL) No.29/2024 07-03-2024 in CWP-(PIL) No.30/2024 07-03-2024 in CWP-(PIL) No.36/2024 07-03-2024 in CWP-(PIL) No.42/2024 passed by the High Court of Punjab & Haryana at Chandigarh]

STATE OF HARYANA & ANR.

Petitioner(s)

VERSUS

UDAY PRATAP SINGH & ORS.

Respondent(s)

IA No. 69901/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 69903/2024 - EXEMPTION FROM FILING O.T.

IA No. 287525/2024 - INTERVENTION APPLICATION

IA No. 93491/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 150415/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 15407-15410/2024 (IV-D)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 150798/2024

FOR INTERVENTION APPLICATION ON IA 152875/2024

IA No. 150798/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 152875/2024 - INTERVENTION APPLICATION

Date : 08-12-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Madhav Sinhal, Adv.
Mr. Akshay Amritanshu, AOR
Mr. Nikunj Gupta, Adv.
Mr. Sarthak Arya, Adv.
Ms. Drishti Rawal, Adv.
Mr. Mayur Goyal, Adv.
Ms. Seema Sindhu, Adv.
Ms. Kirti, Adv.
Mr. Harsh Kumar Singh, Adv.
Mr. Abhay Nair, Adv.
Mr. Sarthak Srivastava, Adv.

Mr. Lokesh Sinhal, Sr. A.A.G.
 Mr. Samar Vijay Singh, AOR
 Mr. Madhav Sinhal, Adv.
 Mr. Nikunj Gupta, Adv.
 Ms. Sabarni Som, Adv.
 Mr. Aman Dev Sharma, Adv.
 Mr. Sarthak Arya, Adv.
 Mr. Ashutosh Mishra, Adv.
 Mr. Eashwar, Adv.

For Respondent(s) Mr. Uday Pratap Singh, Adv.
 Mr. Divyesh Pratap Singh, AOR
 Mr. Angrej Singh, Adv.

Mr. Aadil Singh Boparai, Adv.
 Mr. Gurlab Singh, Adv.
 Mr. Abhishek Dubey, Adv.
 Mrs. Shurti Agarwal, Adv.
 Ms. Prakhuti Jain, Adv.
 Mr. Amarjeet Singh, AOR

Mr. Paras Nath Singh, AOR
 Mr. Rahul Khurana, AOR

Mr. Maninderjit Singh Bedi, Advocate General
 Mr. Vivek Jain, A.A.G.
 Mr. Siddhant Sharma, AOR

Mr. Kailash Prashad Pandey, AOR
 Mr. Hitesh Kumar Sharma, Adv.
 Mr. Amit Kumar Chawla, Adv.
 Mr. Mahi Pal Singh, Adv.
 Mr. Rajesh Singh, Adv.
 Mr. Sandeep Singh Dingra, Adv.
 Mr. Varun Varma, Adv.
 Mr. Jatin Malik, Adv.
 Mr. Supriya, Adv.
 Ms. Niharika Dwivedi, Adv.
 Ms. Manisha Chawla, Adv.
 Ms. Swati Vishan, Adv.
 Ms. Ritika Raj, Adv.
 Mr. Anupam Kumar, Adv.
 Mr. Ashwani Kumar, Adv.
 Mr. Jogender Kumar, Adv.
 Mr. Dilip Kumar, Adv.
 Mr. Raghvendra Pratap Singh, Adv.
 Ms. Vaishali Singhal, Adv.
 Mr. Kamlesh Kumar Pandey, Adv.

Mr. Tushar Manohar Khairnar, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 27.02.2026.

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**